

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00821/2019

Jabalpur, this Wednesday, the 25th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Surendra Kumar Khare, S/o Shri Jagdamba Prasad Khare,
Aged about 56 years, Working as Senior Booking cum Parcel
Clerk, Western Central Railways, Satna (M.P.) **-Applicant**
(By Advocate –**Shri Anand Singh**)

V e r s u s

1. Union of India, through its General Manager,
Western Central Railways,
Indira Market, Jabalpur (M.P.) Pin- 482001

2. The Divisional Railway Manager,
Western Central Railway,
Jabalpur (M.P.) Pin- 482001 **- Respondents**
(By Advocate –**Shri A.S.Raizada**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the respondent department.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

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(Navin Tandon)
Administrative Member